

Date of Order	Orders O.A. No. 196/94
16.8.94	None present on behalf of the applicant. Mr. K. N. Sharma - Counsel for respondents Mr. K. N. Sharma, puts appearance on behalf of the applicant respondents and submits that he has received the instructions and factual report and on the basis of the said report the impugned order dated 26.5.93 has been withdrawn and the applicant has been considered as compulsorily retired. In the light of the above submission made by Mr. Sharma the O.A. has become infunctious and is dismissed accordingly. (O.P. Sharma) M(A) (D.L. Mehta) Vice. any sent to the - P.P. & - P C.L. on 4849 & 4850 30.8.94